

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Miscellaneous Application Nos.1729-1736/2021

(Arising out of impugned final judgment and order dated 21-07-2020 in R.P.(C) No.1471/2020, 21-07-2020 in R.P.(C) No.1472/2020, 21-07-2020 in R.P.(C) No.1473/2020, 21-07-2020 in R.P.(C) No.1475/2020, 21-07-2020 in R.P.(C) No.1476/2020, 21-07-2020 in R.P.(C) No.1477/2020, 21-07-2020 in R.P.(C) No.1478/2020, 21-07-2020 in R.P.(C) No.1479/2020 passed by the Supreme Court Of India)

DINESH KUMAR GUPTA & ANR.

Petitioner(s)

VERSUS

THE HONBLE HIGH COURT FOR JUDICATURE OF RAJASTHAN
& ORS.

Respondent(s)

WITH

Diary No.25663/2021 in RP (C) No.1471/2020 in WP (C) No.936/2018
(X)

Date : 30-11-2021 These petitions were circulated today.

CORAM :

HON'BLE MR. JUSTICE UDAY UMESH LALIT
HON'BLE MR. JUSTICE VINEET SARAN

By Circulation

UPON perusing papers the Court made the following
O R D E R

No orders are called for on the Miscellaneous Applications.

The Review Petitions are dismissed.

The Registry is however directed to issue corrigendum and correct the error stated in paragraph 7 of the Signed Order.

Pending applications, if any, also stand disposed of.

(MUKESH NASA)
COURT MASTER

(VIRENDER SINGH)
BRANCH OFFICER

(Signed order is placed on the file)